

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 04
(IB)-1224(PB)/2019

IN THE MATTER OF:

M/s. Prakash International Delhi

.... Applicant/petitioner

v.

M/s. Calco Poly Compounds Pvt Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 22.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner -

For the Respondent(s): -

ORDER

No one has put in appearance on behalf of the operational creditor. In the interest of justice hearing is deferred to 31.05.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)